

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.07.2019

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 84/BB/2019	For admission	Sec 7 of I&B code 2016	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Aruni Poddar, Advocates	M/s Dreamz Infra India Ltd	Prakash M, PCS

ADVOCATE FOR PETITIONER/s:

Sujay Banerjee
(SUJAY BANERJEE.)
9449339708

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Sujay Banerjee, Party-in-Person.

Post the case on 20.08.2019.

[Signature]
Member (T)

Krishna

[Signature]
Member (J)

Verified

[Signature]
Court Officer